## NATIONAL COMPANY LAW TRIBUNAL KOLKATA BENCH` KOLKATA

C.P.No.198/KB/2015

Present: Hon'ble Member (J) Shri Vijai Pratap Singh Hon'ble Member (J) Shri Jinan K.R

## ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 09th November 2017, 10.30 A.M.

No. Representative (IN CAPITAL LETTERS)  1. PATITA PAIS AN BISHWAL, Melv  2. REETUBROTO ISR MITRA, DOLV Republism  1. PATITA PAIS AN BISHWAL, Melv  2. REETUBROTO ISR MITRA, DOLV Republism  2. REETUBROTO ISR MITRA AND REPUBLISM  2. REPUBLISM  2. REETUBROTO ISR MITRA AND REPUBLISM  2. REETUBROTO I	lame of the Company	Swapan Bhar & OrsVer	sus-D.G.Cold Storage Pvt.Ltd	l & Ors.
No. Representative (IN CAPITAL LETTERS)  1. PATITA PABAN BISHWAL, New Potential (IN CAPITAL)  2. REGTOBROTO ISR MITRA, DOLV Regulation (IN CAPITAL)  3. KULDIP MALLIK, New Silbert (IN CAPITAL)  4. Barri Silbert (IN CAPITAL)  4. Barri Silbert (IN CAPITAL)  5. Add (IN CAPITAL)	Under Section	397/398		
a. /) MM [[[[	No. Representa	ative (IN CAPITAL		Signature with date
1. Ratnaho Bargi, Si Adu Petitores 2. Vimila Clahabot Adu 3. Sidharhu Shom, Adu ORDER	2. REETUBROTO	ICRMITRA, NOW		211/20/2
	1. Ratnaho 2. Vimila 3. Sidlartu	Bangs, S. Ad Chakabot, Ad Show, Ada	ORDER	
Ld. Counsel for the petitioners and the respondent no.1 are present.		Id Committee the city		

List on 21/12/2017.

(Jinan K.R.)

Member (J)

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(Vijai Pratap Singh) Member (J)